

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1816
ANSWERED ON FRIDAY, MARCH 10TH, 2017/
PHALGUNA 19, 1938 (SAKA)**

APPOINTMENT OF DIRECTORS

QUESTION

1816. SHRI BHARATHI MOHAN R.K.:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the Government has any plan to expedite the process of appointment of Non-official Independent Directors in Central Public Sector companies like ONGC, IOCL, BPCL, CPCL, GAIL, NLC India Ltd., MMTTC Ltd. and other CPSEs and public sector banks and if so, the details thereof;

(b) the details of Directors appointed in various CPSEs during the last three years, CPSE/year-wise;

(c) the vacancy position in various CPSEs and PSBs as on date; and

(d) the steps taken by the Government to expedite the process of appointment of Independent Directors in various CPSEs and PSBs?

THE MINISTER OF STATE

(SHRI ARJUN RAM MEGHWAL)

IN THE MINISTRY OF CORPORATE AFFAIRS

(श्री अर्जुन राम मेघवाल)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a):- The non-official Directors are appointed on the Boards of Central Public Sector Enterprises (CPSEs) by the concerned administrative Ministries on the basis of recommendations of Search Committee after obtaining approval of the competent authority. Similarly, Government has constituted Search Committee for recommending persons to be appointed as non-official Directors in Public Sector Banks (PSBs).

(b):- The Search Committee recommended names for filling up 103, 144 and 233 positions of non-official Directors on the Boards of CPSEs during the years 2014, 2015 and 2016 respectively.

(c):- There are 360 and 104 vacant positions of non-official Directors in the CPSEs and PSBs respectively.

(d):- In case of CPSEs, the Department of Public Enterprises requests the administrative Ministries to furnish proposals for filling up vacant positions of non-official Directors on the Boards of CPSEs under their respective administrative jurisdiction. In case of PSBs, the Search Committee meetings

are convened from time to time for recommending persons to be appointed as a non-official Directors in PSBs.
